

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3778
ANSWERED ON 8TH DECEMBER, 2016

MISMANAGEMENT OF AMBULANCE NETWORK

3778. SHRI DUSHYANT CHAUTALA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is a fact that about 40-50 per cent of the patients and road victims die on their way to the hospitals due to mismanagement of ambulance network in India;

(b) if so, whether the Government has launched a notification for the National Ambulance Code which is applicable for all the ambulances across the country;

(c) if so, the details thereof and whether this move would provide immediate medical aid to the road victims during the golden hours; and

(d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) No Madam. Ministry of Road Transport & Highways does not have information about such a finding or study.

(b) Ministry of Road Transport & Highways has laid down the specifications for road ambulances vide G.S.R. 868(E) dated 8th September 2016 to ensure the quality of ambulances.

(c) & (d) Road ambulances of categories L and M manufactured on or after 1st April, 2018, shall be in accordance with AIS : (125) (Part 1)-2014, as amended from time to time. This will ensure better treatment to road accident victims but may not even ensure immediate medical aid to the victims.
